

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**286/2016**

**IN THE MATTER OF:**

Hari Pravat Reality Pvt. Ltd.

Applicant/petitioner

v.

Govt. Of National Capital Territory of Delhi

....

.... Respondent

**Order under Section 391-394**

**Order delivered on 10.09.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

None

**ORDER**

None present.

List on **16.10.2020**.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**